

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY, NEW DELHI  
(Appellate Jurisdiction)**

**APPEAL NO. 158 OF 2015**

**Dated : 23<sup>rd</sup> January, 2017**

**In the matter of:**

**Gujarat Urja Vikas Nigam Ltd.**

**Vs.**

**Gujarat Electricity Regulatory Commission & Ors.**

**....Appellant(s)**

**....Respondent(s)**

**ORDER**

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **02.03.2017.**

**Court Master**